

and at the same time place the privately operated bus service in Delhi under the same with a view to ensure an integrated system of transport ;

(d) if so, the details thereof ; and

(e) if not, the reasons therefor ?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI M. RAJASEKARA MURTHY) : (a) Under the Road Transport Corporations Act, 1950, the Government may provide capital that may be required by the Delhi Transport Corporation for purpose of carrying on its undertaking or for purposes connected therewith.

(b) to (e) . The Government has been providing capital to DTC depending on the availability of budgetary resources. Placing privately owned bus services in Delhi under DTC is not legally enforceable.

Nuclear Cooperation Between Pakistan and China

* 147. SHRIMATI GIRIJA DEVI :
SHRI MOHAN SINGH (DEORIA) :

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the Government are aware of the reports regarding Chinese supply of Uranium, components for nuclear reactors capable of producing nuclear material, transfer of technology for developing nuclear weapons to Pakistan and the collaboration between the two countries in the development of nuclear power plants ;

(b) if so, the details thereof and the reaction of the Government thereto ;

(c) the steps being taken, if any, to safeguard India's security in this regard ;

(d) whether the Government have taken-up the matter with the US and China ;

(e) if so, the reaction of the US and China thereto separately ;

(f) whether the US propose to stop the military aid to Pakistan ; and

(g) if so, the details thereof ?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI PRANAB MUKHERJEE) : (a) to (g) . Government have seen reports regarding export by China to Pakistan of certain critical components for Pakistan's nuclear programme.

China's participation in Pakistan's nuclear programme is well known. This has included transfer of technology as well as supply of material and equipment. Both countries have stated that such cooperation is for peaceful purposes and that the nuclear plants set up under such collaboration will be under full scope IAEA safeguards. Currently, China and Pakistan are collaborating in the development of a 300 MW nuclear power plant at Chashma.

Government's concern regarding Pakistan's weapons oriented nuclear programme is well known. We have conveyed to China our concern regarding external assistance to this programme. Such concerns have also been conveyed to the US Government.

Government are continuing to take all necessary measures to safeguard India's security.

China's response, in the past, to our demarche has been that it does not support or assist other countries in developing nuclear weapons.

In response to the reports regarding the sale of ring magnets, the official spokesman of China's Foreign Ministry said on 15 February 1990 that China had never transferred equipment or technology for producing nuclear weapons to any other country nor will it do so in future. As a signatory to the NPT, China does not advocate, encourage or engage in nuclear proliferation.

In response to our demarche, US has stated that an evaluation is being undertaken and a determination will be made thereafter.

The spokesman of the State Department of the United States stated on 28 February 1996 that the matter was being reviewed and that the United States was engaged with China diplomatically to help determine the facts of the case. Pending the outcome of the deliberations of the State Department, the Secretary of State had asked the US Exim Bank to hold off on loan approvals or disapprovals to China in regard to Pakistan, the US Government has reportedly conveyed its difficulty in delivering the arms package because of the suspected acquisition of 5000 ring magnets from China by Pakistan. Several Senators and Congressmen have asked the US Government to withhold the arms package at least for the time being.

Drinking Water Facilities in Villages

*148. DR. VISWANATHAM KANITHI : Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state :

(a) the number of villages without drinking water facilities in the country in the beginning of 1993 ;

(b) the plans drawn up and being implemented to provide drinking water facilities to the above villages, particularly to those that are considered as problem villages ; and

(c) the progress achieved during the last three years in this regard ?

THE MINISTER OF RURAL AREAS AND EMPLOYMENT AND MINISTER OF AGRICULTURE (DR. JAGANNATH MISHRA) : (a) The number of problem villages without drinking water facility in the country identified in 1985 survey was 1,61,722. Out of these, in the beginning of 1993-94, 750 remained uncovered.

A fresh survey was undertaken by all States/Union Territories on the status of drinking water supply in rural